

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 4281/2023, IA 3895/2023, IA 292/2024 Intervention Petition/24/2024
IN C.P. (IB)/1108(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - IA 4281/2023 Rajan Garg Resolution
Professional
V/s
Rajendra Barde
IA 3895/2023 Rajan Garg Resolution
Professional
V/s
The Chief Executive Officer Slum
Rehabilitation Authority (Sra)
IA 292/2024 Rajan Garg Resolution
Professional
V/s
Chief Secretary to The State Govt. of
Maharashtra.
Intervention Petition/24/2024-Sunil Shinde
(Administrator of The Rajendrakunj Sra Co -
Operative Housing Society)
IN THE MATTER OF
Amit Steel
V/s
Truly Creative Developers Pvt. Ltd.**

Section: 66(1), 60(5) u/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.4281/2023, IA.No.3895/2023, IA.No.292/2024, Intervention Petition/24/2024: - Counsel Mr. Cherag Balsara a/w Vidhi Chikhal appeared for the Intervenor in the Intervention Petition 2/2024. Adv. Sheba Abraham proxy counsel i/b Adv Yahya Batatawala appeared for Respondent No.1 to 5 in IA.No.4281/2023 through VC. Adv. Amir Arsiwala appeared for the Respondent No.6 in IA.No.4281/2023. Adv. Tulsi Shah appeared for the Respondent in IA.No.3895/2023 and Respondent No.9 in IA. No.4281/2023 through VC. Mr. Ranjan Garg, RP, present in person through VC. Counsel for the RP seeks adjournment on the ground that the arguing counsel is not available. List this matter on **25.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)